

10. Karnataka
11. Kerala
12. Madhya Pradesh
13. Maharashtra
14. Manipur
15. Meghalaya
16. Mizoram
17. Nagaland
18. Orissa
19. Punjab
20. Rajasthan
21. Tamil Nadu
22. Tripura
23. Uttar Pradesh
24. West Bengal
25. UT of Chandigarh
26. Delhi
27. UT of Pondicherry
28. UT of Daman & Diu

#### Madurai Radio Station

1835 SHRI A.G.S. RAM BABU Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Government propose to convert the existing Madurai Radio Station into a Commercial Station.

(b) if so, the details thereof.

(c) whether there is any proposal to set up a FM Station at Madurai.

(d) if so, the details thereof, and

(e) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

(e) The 10 KW MW Transmitter operational at AIR Madurai has recently been upgraded to 20 KW MW power and is reported to be functioning efficiently.

[Translation]

#### Homes for Aged Persons

1836 SHRI SANAT KUMAR MANDAL Will the Minister of WELFARE be pleased to state

(a) whether the Government have formulated any scheme for opening of homes for the aged in the capital and other metro cities.

(b) if so, the details thereof;

(c) the capital outlay involved; and

(d) the financial assistance being rendered at present to Non-Governmental organisations for managing such homes?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) to (c). A token provision of Rs.5.00 crores has been made towards the scheme for construction of one Old Age Home in each district of the country where no such Old Age Home exists. Under this scheme a voluntary organisation or Panchayati Raj Institution etc. will be given grant-in-aid of Rs.5.00 lakhs for construction of an Old Age Home. Further maintenance of the Old Age Home will be responsibility of the voluntary organisation/Panchayati Raj Institution etc.

(d) Under the scheme of Assistance to Voluntary Organisations for Programme a relating to Aged, the voluntary organisations are given grant-in-aid for running Old Age Homes, Day Care Centres, Mobile Medicare Units and Non-Institutional Services for the Aged. The budget provision under the scheme for the current financial year 1996-97 has been kept at Rs.7.00 crores. Financial Assistance to the tune of Rs.2.15 lakhs per annum (Recurring) and one time (Non-recurring) grant of Rs.57,500 is given to Non-Governmental Organisations for maintenance of such an Old Age Home consisting of 25 inmates.

#### Projects Pending For Clearance

1837 SHRI JAI PRAKASH AGARWAL Will the Minister of FOOD be pleased to state :

(a) whether some projects of the National Capital Territory of Delhi are pending with the Government for clearance

(b) if so, the details thereof project-wise

(c) since when these projects are pending and the estimated cost thereof.

(d) the reasons for delay, and

(e) the time by which these projects are likely to be cleared?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) :

(a) No, Sir.

(b) to (e) Question does not arise.

[English]

#### New Post Offices in Kerala

1838 SHRI MULLAPPALLY RAMACHANDRAN Will the Minister of COMMUNICATIONS be pleased to state

(a) whether the Government have received any